

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

30) C.P.(CAA)/138(MB)2022
C.A.(CAA)/40(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.11.2022.**

NAME OF THE PARTIES: Varahagiri Investments And
Finance Private Limited

UNDER SECTION 230-232 OF THE COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
16.12.2022.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

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